

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

28. IA 3102/2022 In C.P.(IB)-216(MB)/2018

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

NAME OF THE PARTIES: - Meridian Metala
V/s
Gammon India Ltd

APPEARANCES: -

FOR THE APPLICANT : Absent

FOR THE RESPONDENT : Absent

Section: 60(5) 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

I.A. 3102/2022 in C.P.(IB)-216(MB)/2018- None present on several date on board. List this matter for either appearance or dismissal on **04.07.2023**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
Manish Tiwari

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)